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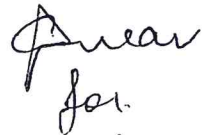

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/75/2016  
NAME OF THE PETITIONER(S) : K.P.S. Selvaraj & Another  
NAME OF THE RESPONDENT(S) : M/s Selvaraaj Tex Private Limited & 4 others  
UNDER SECTION : 397/398 , 402 & 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

12.	TCP/75/2016 .	Counsel for Resp.	 Ramasubramanian & Associates.
2.	Archana R Thiriyambak Kannan	Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on **06.02.2018** at **10.30 A.M.**

-sd-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk